

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

RAJYA SABHA

UNSTARRED QUESTION NO. 1212

ANSWERED ON 10.03.2025

RBC SCHEME IN KARNATAKA

1212. SHRI G.C. CHANDRASHEKHAR

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Government is aware that the Right Bank Canal (RBC) scheme is not being implemented effectively in various districts of Karnataka;
- (b) if so, the response of Government to address this issue;
- (c) whether the Jal Jeevan Mission is not being implemented comprehensively, significantly impacting farmers and economically weaker sections in several districts of Karnataka;
- (d) if so, the details thereof; and
- (e) the remedial measures being undertaken by Government to expedite the implementation of the Central Government projects in these districts?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) & (b) In Karnataka, no scheme by the name Right Bank Canal (RBC) has been reported to the Government.

(c) & (d) No.

(e) To expedite the implementation of central Government projects, the projects are monitored by regional offices at regular interval and reviews are held at Ministry level regularly. Project implementation is further monitored through Project Monitoring Group (PMG) which is an institutional mechanism for milestone-based monitoring of projects and for expediting issue resolution and regulatory bottlenecks in projects. Apart from this project implementation is also monitored and reviewed in the Government of India through Pro-Active Governance and Timely Implementation (PRAGATI) platform.
